

**RAJYA SABHA**

*Friday, the 16th March, 1962/the 25th.  
Phalguna, 1883 (Saka)*

The House met at eleven of the clock, MR. CHAIRMAN in the Chair.

**PAPERS LAID ON THE TABLE****CHINESE GOVERNMENT'S NOTE re RENEWAL OF 1954 SINO-INDIAN AGREEMENT AND OTHER CORRESPONDENCE EXCHANGED BETWEEN THE TWO GOVERNMENTS.**

THE MINISTER OF PARLIAMENTARY AFFAIRS (SHRI SATYA NARAYAN SINHA): Sir, on behalf of Shri Jawaharlal Nehru, I beg to lay on the Table a copy each of the following papers:

- (i) Chinese Government's note dated the 3rd December, 1961, regarding renewal of 1954 Sino-Indian Agreement on Trade and Intercourse between the Tibet region of China and India.
- (ii) Government of India's reply dated the 15th December, 1961, to the above note.
- (iii) Correspondence exchanged during the period January 25, 1962 and March 13, 1962, between the Governments of India and China regarding violation of territory and air space.

[Placed in Library. See No. LT-3515/62 for (i) to (iii).]

**FORTIETH REPORT OF THE PUBLIC ACCOUNTS COMMITTEE (1961-62)**

SHRI R. P. N. SINHA (Bihar): Sir, I beg to lay on the Table a copy of the Fortieth Report of the Public Accounts Committee (1961-62) on the Appropriation Accounts (Railways), 1959-60 and Audit Report, 1961.

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counts Committee (1961-62) on the Appropriation Accounts (Railways), 1959-60 and Audit Report, 1961.

**ANNOUNCEMENT RE GOVERNMENT BUSINESS**

THE MINISTER OF PARLIAMENTARY AFFAIRS (SHRI SATYA NARAYAN SINHA): With your permission, Sir, I rise to announce that Government Business in this House for the week commencing 19th March, 1962, will consist of—

- (1) Further consideration and passing of the Hindi Sahitya Sammelan Bill, 1962.
- (2) General Discussion of Railway Budget for 1962-63.
- (3) Consideration and passing of the Constitution (Twelfth Amendment) Bill, 1962, as passed by Lok Sabha, on 20th March, after disposal of Questions.
- (4) Consideration and passing of—

The Goa, Daman and Diu (Administration) Bill, 1962, as passed by Lok Sabha.

The Drugs (Amendment) Bill, 1961.

The State Financial Corporations (Amendment) Bill, 1962, as passed by Lok Sabha.

The Dock Workers (Regulation of Employment) Bill, 1962, as passed by Lok Sabha.